## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.(IB) No.758/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M.

Name of the Company	State Bank of India-Vs-G	hotaringa Minerals Ltd.	
Under Section	7 IBC		
	nation of Authorized (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. Poonan Kes for Indialan	swani, Advocate	) Applicant	Jelesau °
2. Dwaipayan Gihosh, Jon INDIALAW, LL			9hort 1/2/18
3. Neha Negar Ala for Indiamujus	m, Adriocate		(Notem) 9/2/18
4. Aritha Basu,	Advocate -		

1. Arrind Thurshuwall 2. Debarghya Basu 3. Shawak thi ha

4. Nikita Thuiphwala

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)